

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Thursday the 18th day of January 2024 at 10.30 a.m
(HYBRID MODE)

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mrs. Shreasha Merla, Member (Technical)**

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 238/2021 IA No. 500, 501,502 & 503/2021	Andritz Hydro Pvt Ltd Vs Ravindra Beleyur RP & 3 Ors	Ms. Deepika Murali	Mr. T. Ravichandran - R1 M/s Vinithra Srinivasan & Varun Srinivasan- R3 Mr. Akshay Sharma- R4

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 13/2024 For Stay IA No. 52/2024	M/s Bhagyanagar Hotel Pvt Ltd Vs Mr. Krishna Mohan Gollamudi, Liquidator of Sai Nath Estates Pvt. Ltd.	Mr. Puneet Yadav Mr. Pranava Charan	Mr. Amir Bavani For Caveator
3	Comp App (AT) (CH) (Ins) No. 17/2024 For Exemption IA No. 63/2024	GVPR Engineers Limited Vs Dantu Indu Sekhar, Erst. RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors. WITH	Mr. Roshan Atiq Mr. Jerin Asher Sojan	Ms. Mumaneni Vazra Laxmi For Caveator
4	Comp App (AT) (CH) (Ins) No. 18/2024 For Exemption IA No. 64/2024 For Stay IA No. 65/2024	GVPR Engineers Limited Vs Dantu Indu Sekhar, Erst. RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors.	Mr. Roshan Atiq Mr. Jerin Asher Sojan	Mr. Pranava Charan For Caveator

5	Comp App (AT) (CH) (Ins) No. 19/2024 For Stay IA No. 66/2024	Union Bank of India, Rep by Asst. General Manager, Stressed Asset Management Branch Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Bhagavath Krishnan	
6	Comp App (AT) (CH) (Ins) No. 459/2023 Delay in refiling IA No. 1441/2023	Govt. of Tamil Nadu, Commercial Taxes and Registration Dept..Rep by Assistant Commissioner Vs G. V. Ravikumar & Anr. WITH	Mr. B Vijay	
7	Comp App (AT) (CH) (Ins) No. 460/2023 For Condone Delay IA No. 1442/2023 Delay in refiling IA No. 1443/2023	Govt. of Tamil Nadu, Commercial Taxes and Registration Dept..Rep by Assistant Commissioner Vs G. V. Ravikumar & Anr.	Mr. B Vijay	
8	Comp App (AT) (CH) (Ins) No. 9/2024 For Stay IA No. 34/2024 For Exemption IA No. 35 & 36/2024	Dr. Yarlagadda Krishna Mohan, Ex- Director of YKM Entertainment and Hotels Pvt Ltd. Vs Mr. Dantu Indu Sekhar, RP of YKM Entertainment & Hotels Pvt. Ltd. & 2 Ors.	Mr. Kumar Anurag Singh	Ms. Mummaneni Vazra Laxmi- R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Review App No. 01/2023 in Comp App (AT) (CH) (Ins) No. 361/2022 IA No. 827 & 828/2022	Wind Construction Ltd Vs Ebenezar Inbaraj WITH	Ms. Abitha Banu	Mr. B Thilak Narayan

10	Review App No. 02/2023 in Comp App (AT) (CH) (Ins) No. 360/2022 IA No. 825, 826/2022	Wind Construction Ltd Vs Ebenezar Inbara	Ms. Abitha Banu	Mr. B Thilak Narayan
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For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma- R1 Mr. Amir Bavani- R2
12	Comp App (AT) (CH) No. 47/2022 For Stay IA No. 559/2022	Aapico Hitech Public Company Limited Vs Sakthi Sugars Ltd. & 8 Ors	Mr. AS Bhargav Nath	Mr. H Karthik Seshadri- R1
13	Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 For Stay IA No.343/2022	Ferrous Metallic Enterprises & Anr. Vs Progressive Power Solution LLP & 9 Ors.	Mr. VK Sajith	Mr. Y. Suryanarayana-R2 Mr. R Sivaraman- R3, R4 Mr. Tepasvilal Deora- R8 Ms. N Madhusruthi- R10
14	Comp App (AT) (CH) No.97/2023 For Exemption IA No. 1211/2023	Shri Hasmukh Kanubhai Shah Vs Aurobindo Pharmaceuticals Ltd. & Anr.	Ms. Natasha Dhruman Shah	Mr. Y Suryanarayana- R1
15	Comp App (AT) (CH) No. 100/2023 For Condone Delay IA No. 1264/2023 For Stay IA No. 1263/2023	Paul Joseph Vs M/s Bhagyodayam Company rep by Jinan KR & 4 Ors.	Mr. B Shenoy	Mr. Philip Mathew

16	Comp App (AT) (CH) (Ins) No. 290/2023 IA No. 1360/2023	Jain Irrigation Systems Limited Vs Eid Parry (India) Limited	Mr. BSV Prakash Kumar	M/s. Ramasubramania m & Associates
17	Comp App (AT) (CH) (Ins) No. 323/2023	RBJ Blue Star Enterprises Vs Mr. G Madhusudhana Rao	Mr. SL Maurric Meshaak	Mr. Pranava Charan
18	Comp App (AT) (CH) (Ins) No. 419/2023 For Stay IA No. 1274 & 1276/2023 For Direction IA No. 1275/2023	Trimex Industries Pvt. Ltd. Vs Ind-Barath Power Gencom Ltd & 3 Ors. WITH	Ms. Revathi Manivannan	Dr. P Vasudevan- R1,R3 & R4
19	Comp App (AT) (CH) (Ins) No. 420/2023 For Stay IA No. 1277 & 1279/2023 For Direction IA No. 1278/2023 For Exemption IA No. 1280/2023	Millenium Steel India Private Limited Vs IND-Barath Power Gencom Ltd	Ms. Revathi Manivannan	Dr. P Vasudevan

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20	Comp App (AT) (CH) No. 60/2022 For Stay IA No 683/2022	Able Automobiles Pvt. Ltd. & 4 Ors Vs Smt. Rekha Singhal & 2 Ors	Mr. Judy James	Dr. KS Ravichandran-R1
21	TA (AT) No.51/2021 (Comp. App. (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan Mr. Yogesh K. Jagia
22	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. Anando Mukherjee

23	TA 106/2021 (Comp App (AT) No. 171/2019)	Tecnotree Convergence Pvt. Ltd. Vs Deputy Commissioner of Income Tax WITH	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra
24	TA 107/2021 (Comp App (AT) No. 172/2019)	Tecnotree Convergence Pvt. Ltd. Vs Deputy Commissioner of Income Tax	Mr. Goutham Shivshankar	Mr. Vibhooti Malhotra
25	TA (AT) No. 173/2021 (CA (AT) (Ins) No. 606/2020 For Stay IA No. 1619/2020 For Exemption IA No. 1620/2020)	Sepeco Electric Power Construction Corporation Vs Mr. Sumit Binani, IRP of KSK Mahanadi Power Company Ltd. & Ors.	M/s Archeus Law	M/s Shardul Amarchand Mangaldas & Co-R1
26	Comp App (AT) (CH) (Ins) No. 208/2021 For Stay IA No.416/2021 & 417/2021 Urgent Hearing IA No. 418/2021	Mr. A Sennimalai Vs Bank of India & Anr	Mr. TK Bhaskar	Mr. T Ravichandran-R1 M/s Viruksham Legal-R2
27	TA (AT) No. 282/2021 (CA (AT) No. 82/2020)	Baby Mathew & Anr. Vs Mr Jacob Thoomkuzhy & 9 Ors. WITH	M/s UKCA & Partners	Dr. KS Ravichandran- R5-R10
28	TA (AT) No. 284/2021 (CA (AT) No. 98/2020)	Mr. Biju George & 12 Ors. Vs Jeevan Telecasting Corporation Ltd. & 5 Ors.	Ms. S Manjula Devi	M/s UKCA & Partners- R1, R6 Mr. Menon- R2-R5
29	Comp App (AT) (CH) (Ins) No. 41/2022 For Condone Delay IA No. 85/2022, For Exemption IA. No 86/2022 For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt Ltd WITH	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj

	IA No. 905/2022 To Vacate the Stay IA No. 1121/2022			
30	Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 To Intervene IA No. 904/2022 Vacate the Stay IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022& 206/2023	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd WITH	Mr. Adarsh Mohandas	Mr. B Dhanaraj
31	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022 & 205/2023	K.Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
32	Comp App (AT) (CH) (Ins) No. 223/2022 For Condone Delay IA No. 478/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Pvt. Ltd. & 2 Ors Vs. District Collector & 4 Ors	Ms. A. Vidya	Mr. S Senthilvel-R4
33	Comp App (AT) (CH) (Ins) No.225/2022 For Stay IA No. 483/2022	T. V. Balasubramanian Vs K Bharathi & 4 Ors WITH	Mr. Thriyambak J. Kannan	Mr. Dwarakesh Prabhakaran- R1 Mr.Shubha Ranjani AnanthR4 Mr. NP Vijayakumar- R5
34	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd. Vs. K. Bharathi & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijay Kumar-R2, R4 Mr.Thriyambak J Kannan-R3, R5 Ms. Subha Ranjani Ananth-R6

35	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs. T.V. Balasubramaniam & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr.Thriyambak J Kannan-R1 Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth-R3, R5 Mr NP Vijay Kumar-R6
36	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd. Vs. Sripriya Kumar & 4 Ors. WITH	Mr. H Karthik Seshadri	Mr.N.P.Vijay Kumar-R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubha Ranjani Ananth-R3,R5
37	Comp App (AT) (CH) (Ins) No. 252/2022	Sripriya Kumar, RP of Green Gardens Pvt. Ltd. Vs K.Bharathi & 4 Ors. WITH	Mr. N.P. Vijay Kumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R. Sowmya-R2-R4
38	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs. Komma Reddy Tarun Kumar & 2 Ors. WITH	Mr. H. Karthik Seshadri	Ms. Shubha Ranjani Ananth - R1 Mr N.P.Vijaya Kumar- R2
39	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Limited Vs. K. Bharathi & 5 Ors. WITH	Mr.H Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijay Kumar- R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6
40	Comp App (AT) (CH) (Ins) No.278/2022	Sripriya Kuma, RP of Green Garden Pvt. Ltd. Vs Komma Reddy Tarun Kumar & Anr	Mr. N.P.Vijay Kumar	Ms. Subharanjani Ananth- R1
41	Comp App (AT) (CH) (Ins) No.255/2022 For Stay IA No. 534/2022 For Exemption IA No. 533 & 535/2022	Current Electricals Ltd Vs B. Ramana Kumar IRP, Krishnaa Energy Pvt Ltd WITH	Mr. R. Sivaraman	Mr. B Ramana Kumar Mr. Gajendra Ravi

42	Comp App (AT) (CH) (Ins) No. 256/2022 For Exemption IA No. 537 & 538/2022 For Stay IA No. 536/2022	Current Power Equipments Pvt. Ltd Vs Mr. B.Ramana Kumar, IRP, Krishnaa Energy Private Limited	Mr. R. Sivaraman	Mr. S Harish Kumar
43	Comp App (AT) (CH) (Ins) No.268/2022 For Condone Delay IA No. 567/2022 For Stay IA No. 568/2022	Moghny Maqdoom Mohiuddin Vs Manish Fashion World Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr.C.A. Subodh Kumar Agarwal, PCA- R1 Mr. GMK Raju- RP / R2
44	Comp App (AT) (CH) (Ins) No.290/2022 For Directions IA No. 609/2022 For Stay IA No. 608/2022 Additional docs IA No. 901/2022 & 147/2023	Dr. Gopala Krishnan MS & Anr Vs Mr. Ravindra Beleyur & Anr	Mr. Akshay Sharma	Mr. T. Ravichandran- R1 M/s AK Mylsamy & Associates- R2
45	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022	Urban Infrastructure Trustees Limited Vs M/s Ozone Propex Pvt Ltd.	Mr. K Gowtham Kumar	Mr. Vinod Kumar
46	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023 For Additional docs IA No. 295/2023	Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy

2.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 1315/2023 in Comp App (AT) (CH) (Ins) No. 364/2023 IA No. 1116/2023	Mr. A Rajendra, Ex- Shareholder & Suspended Board of Director of Dharti Dredging & Infrastructure Ltd. Vs Mr. Gonugunta Madhusudhan Rao, RP of Dharti Dredging & Infrastructure Ltd. & 4 Ors. WITH	Ms. Harshini Jhothiraman	Ms. Disha Parekh- R1 Ms. Neha Bhosale- R2-R4 Mr. Kumar Anurag Singh- R5
2	IA No. 1316/2023 in Comp App (AT) (CH) (Ins) No. 365/2023 IA No. 1117 & 1118/2023	Mr. A Rajendra, Ex- Shareholder & Suspended Board of Director of Dharti Dredging & Infrastructure Ltd. Vs Mr. Gonugunta Madhusudhan Rao, RP of Dharti Dredging & Infrastructure Ltd. & 4 Ors.	Ms. Harshini Jhothiraman	Ms. Disha Parekh- R1 Ms. Neha Bhosale- R2-R4 Mr. Kumar Anurag Singh- R5

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) 337/2022 For Stay IA No. 758/2022 For Exemption IA No. 759/2022 For Condone Delay IA No. 990/2022 To adv. Hg. IA No. 907/2022	M.K.Resely & 7 Ors Vs Union Bank of India - Erattupetta Branch & 2 Ors	Mr. VK Peer Mohamed Khan Mr. S. Easwaran	Mr. Varun Srinivasan- R1 Ms. Shinu J Pillai- R2 Mr. AG Sathya Narayana- R3
4	Comp App (AT) (CH) (Ins) No. 84/2023 For Stay	Union Bank of India Vs Resolution Applicant of M/s Bheema Cements	Mr. Varun Srinivasan	Mr. Jerin Asher Sojan- R1 M/s Ravi Rajagopalan &

	IA No. 302/2023 For Directions IA No. 304/2023	Limited Consortium of Fortuna Engg. Tech and Structurals (India) Pvt. Ltd. & 2 Ors. WITH		Associates- R2 Mr. VV Sivakumar- R3
5	Comp App (AT) (CH) (Ins) No.391/2023 For Exemption IA No.1194/2023 For Directions IA No. 8/2024	Resolution Applicant of Bheema Cements Ltd through Consortium Of Fortuna Engi Tech & Structurals (India) Private Limited Vs G Madhsudhan Rao & 2 Ors.	Mr. K V Raman Mr. Sai Rahuveer	Mr. VV Sivakumar- R2 Mr. Varun Srinivasan- R3
6	Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No. 745/2023 For Stay IA No. 746/2023 To implead IA No. 821/2023 For Amendment IA No. 45/2024	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr. WITH	Mr. Avinash Krishnan Ravi	M/s Tatva Legal Mr. Sanjay Kishore- R1 Mr. Rohan Rajasekaran- R2
7	Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No. 749/2023 For Stay IA No. 750/2023 To implead IA No. 820/2023 For Amendment IA No. 46/2024	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	Mr. Avinash Krishnan Ravi	M/s Tatva Legal Mr. Sanjay Kishore- R1 Mr. Rohan Rajasekaran- R2
8	Review Appln No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	Mr. V Venkata Sivakumar	Mr. J Manivannan- R1 Mr. Jerin Asher Sojan- R2

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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